

Sector-wise projects sanctioned by States SLEPCs are as under:

Sl. No.	Sector	No. of Projects	Cost ASIDE	Cost State Govt.	Cost Pvt. Sector	Project Cost
1.	EPIP/EPZ/SEZ/Other business Zones	293 (26%)	1128.69 (16%)	720.87	5299.24 (75%)	7148.80
2.	Complementary infrastructure	511 (46%)	1985.52	1487.99	635.10	4108.26
3.	Info Tech	48 (4%)	274.91	1108.96	1409.89	2793.76
4.	Others which includes equity participation in infrastructure projects and other projects of national and regional importance	53 (5%)	61.2533	34.6187	59.3448	155.22
5.	Common Effluent Treatment Plant (CETP)	34 (3%)	211.078	133.487	581.875 (63%)	926.4399
6.	Development of Infras- tructure for Export Promotion	95 (9%)	245.43 (48%)	169.01	99.64	514.08
7.	Port/Harbours	28 (3%)	83.73 (70%)	34.52	1.57	119.83
8.	Power Supply	47 (4%)	174.45	100.11	0.26	274.82
TOTAL		1109	4165.06	3789.57	8086.92	16041.21

Import/export of meat products

†3727. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- the names of the countries from where meat is imported into India;
- names of the animals whose meat was imported from January, 2010 to June, 2011 alongwith quantum and value thereof;
- the quantities of meat exported from India from 2010 to January, 2011, the

†Original notice of the question was received in Hindi.

names of animals and the quantum of meat that was exported and the profit earned from export of meat; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The total value of meat imported into India during the period January, 2010 to June, 2011 is Rs. 9.80 crore (Provisional). Country-wise quantity of meat of various animals imported alongwith value is available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-II latest available till January 2011, which is regularly sent to Parliament library by DGCI&S.

(c) and (d) The total value of meat exported from India during the period April, 2010 to January, 2011 is Rs. 7090.51 crore. Quantity of meat of various animals exported alongwith value is available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-I for January 2011, which is regularly sent to Parliament library by DGCI&S.

Corrupt practices in Trade Marks Office

3728. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Trade Marks Office, a key arm of the Intellectual Property Office that deals with patents, trade marks, design registration and Geographical Indications (GI) has been caught in controversies over allegations of bribery and unfair practice;

(b) if so, the details thereof;

(c) whether Intellectual Property Office has sought a CBI inquiry into the corrupt practices by some of the officials for misleading applicants by promising faster processing in return for extra payment; and

(d) if so, the details thereof and the steps taken to reform the department and cleanse the system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Since 1998, the incidents where CBI has caught the officers of the Trade Marks Registry in corruption related matters are given in the Statement (*See below*).

(c) Yes, Sir. One incident of irregular practice of filing trademark application by an employee of the Trade Marks Registry came to notice on 20.06.2011. He has been suspended for his misconduct. On preliminary inquiry, it was found that a few other junior officials were also following similar practice. The office of the Controller General of Patents, Designs and Trade